

HIGH COURT OF SIKKIM
GANGTOK

No.07/Confdl/HCS

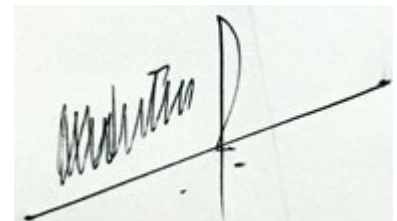
Dated: 02.08.2020

CIRCULAR

In suppression of Circular No. 03/Confdl/HCS and 04/Confdl/HCS dated 20.07.2020, it is hereby ordered that the High Court of Sikkim and the District Courts in the State of Sikkim will continue to function from 3rd August 2020 in terms of the instructions contained in Circular No. 41/Confdl/HCS dated 23.05.2020 and the amendment notified in Circular No. 01/Confdl/HCS dated 01.07.2020, until further orders.

While preparing the duty roster, it shall be ensured that not more than 30 per cent of the staff members shall attend Office at any given time.

By Order.

A handwritten signature in black ink, appearing to read 'Sudhakar', is written over a horizontal line. A vertical line intersects the horizontal line at the end of the signature.

REGISTRAR GENERAL

02.08.2020